

**Court \_II**

**Appellate Tribunal for Electricity**

**Appeal No 70 of 2014**

**Dated: 11.01.2016**

**Indian Power Corporation Ltd.**

..

**Appellant**

**Vs.**

**West Bengal Electricity Regulatory  
Commission**

...

**Respondent**

**Order**

Court did not assemble today.

Appeal is posted for hearing on **16.02.2016.**

Court Master